

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

C. P. NO. 68(ND)14

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: Paramjit Singh Bawa & Ors. V/s. M/s. Bawa Promoters Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. S. K. Kapur, Sr. Advocate with Mr. Ravi Kapur, Mr. Ankur J. Kulkarni and Ms. Shweta S. Parihar, Advocates		
	For the Respondent (s)	: Mr. K. Datta, Ms. Prachi Johri and Mr. Shantanu Prashar, Advocates for R1 to 4		
		Mr. Vivek Malik and Mr. Dhawal Jain, Advocate for R5		
		Mr. Arun Kathpalia, Sr. Advocate with Ms. Sonia Dube, Mr. Shatadru Chakraborty, Ms. Harshita Verma, Advocates for R6		
		Ms. Pragya Baghel and Ms. Samten Doma, Advocates for R8		

ORDER

Receipt evidencing payment of cost in terms of the order dated 22.05.2017 has been filed by the petitioners. Cost by the other respondents has still not been paid. R-8 was exempted from paying any cost.

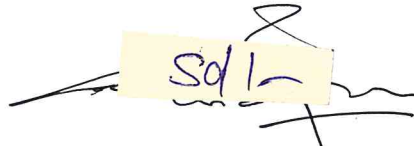
Request for an adjournment is being made by Ld. Counsel for R-1 to R-5 on the grounds that the rejoinder has been filed just yesterday.

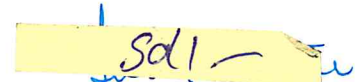
(Lekh Raj Singh)



Written synopsis be filed by all the parties. Be listed for final arguments on day-to-day basis.

To come up on 12th & 13th January, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)